

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.118
IB- 351 /ND/2020

IN THE MATTER OF:

RT Construction Company
VS.

EIE Engineering India P. Ltd

...OPERATIONAL CREDITOR

.. CORPORATE DEBTOR

SECTION

U/s 9 of IBC, 2016

Order delivered on 02.2.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant : -
For the CD :
For the RD :
For the Intervener :

ORDER

Matter called. No representation. The matter stands adjourned.

List on 12.4.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit